

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO 310 OF 2003

Applicant (s)

Respondent (s)

Advocate for
Applicant (s)

Advocate for
Respondents (s)

Notes Of the Registry

Orders Of The Tribunal

08/11/2004

Mr. B. Khan, Counsel for the applicant

Mr. Manoj Bhandari, Counsel for the respondents

The learned Counsel for the applicant submits that he has got instructions from the applicant to withdraw this case and makes a submission that he will be permitted to withdraw this case. From the other side, there is no serious objection in accepting the prayer of the applicant. In view of the aforesaid submissions the applicant is permitted to withdraw O.A and therefore, the O.A stands dismissed as having been withdrawn accordingly. No order as to costs.

G. R. PATWARDHAN
Adm. Member

J. K. KAUSHIK
Judl. Member

R/copy

AM